

States: Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Goa, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, UTs: A&N Islands and Daman & Diu.

(b) and (c) As per the feedback obtained in 10<sup>th</sup> plan, the responses of the Ministry/Departments were broadly as follows:

Response	No. of Ministries/ Depts.
Special efforts are taken for the welfare of tribals	6
Concerned sector benefits also cater/reach the tribals in general	5
Adoption of TSP concept difficult	8

(d) The State Governments, where the actual implementation of such Central schemes takes place, are advised to apply the principle of convergence of funds and integrate schemes in a holistic manner, to ensure that sectoral schemes of the Central Government are suitably weaved into the fabric of development of tribals at the grassroots level.

The Ministry of Tribal Affairs and Planning Commission have written to the Central Ministries/Departments concerned during 2009-10.

#### Expansion of tribal sub plan areas

†2577. SHRI RAGHUNANDAN SHARMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the growth of population in the tribal villages of Madhya Pradesh has resulted in the formation of many such areas which need to be included under sub-plan area;

(b) whether the Tribal Sub Plan area has to be declared after considering the 13 proposals sent to the Central Government in connection with the expansion of Tribal Sub-Plan area in the State; and

(c) whether the Central Government has taken a decision on this matter and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) After the reorganization of the State of Madhya Pradesh and creation of

†Original notice of the question was received in Hindi.

new districts in the State, the Government of Madhya Pradesh has sent proposals for reorganization of Integrated Tribal Development Projects (ITDPs), expansion of Tribal Sub Plan areas i.e., 3 ITDPs, 7 MADA Pockets and 3 Clusters by including new villages and change in name of districts in respect of 6 ITDPs, 2 MADA Pockets and 1 Cluster.

(c) The proposals have been examined in this Ministry, in consultation with the Government of Madhya Pradesh as per criteria laid down for declaration of ITDPs, MADA Pockets and Clusters. The State Government is to submit a revised proposal, accordingly.

**Decline in population of tribals.**

2578. SHRI MANOHAR JOSHI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there was a decline in the population of tribals during the last three censuses;
- (b) if so, the number of tribals according to the last three censuses, State/Union Territory-wise;
- (c) the reasons for this decline; and
- (d) the measures being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY) : (a) No, Sir. There is no decline in the population of tribals during the last three censuses.

(b) to (d) Does not arise in view of above.

**Schemes and programmes of tribals**

2579. SHRI PENUMALLI MADHU: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of various programmes/schemes implemented by his Ministry for ameliorating the conditions of tribals in the country, State-wise and scheme/programme-wise;
- (b) how his Ministry is coordinating with other Ministries which are also implementing various programmes for the welfare of tribals in the country; and